

Removal of Ugly Statues

*1467. **Shrimati Laxmi Bai:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have taken any steps to prevent the erection of ugly looking and in-artistic statues of national leaders; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The matter is entirely one for the State Governments and Local Bodies. So far as Central Government is concerned an Advisory Committee has been set up to advise the Government on the installation of statues at suitable places in Delhi.

Backward Classes

*1468. **Shri Siddiah:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have taken any action to determine the precise criteria for the classification of Backward Classes in India; and

(b) if so, the progress made so far?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). Yes, Sir. Government have decided to hold *ad hoc* survey on an all-India basis for the purpose. This is being conducted by the Deputy Registrar General. The survey is already in progress in West Bengal and preparations have been made to start work in Madras, Bombay and Uttar Pradesh.

Pakistani Nationals in India

*1469. **Shri Naldurgker:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government are aware of the fact that nearly 13,000 Pakistani Nationals, are staying on in U.P. in spite of the expiry of their visas;

(b) whether the Government of U.P. have sought any advice from the Central Government on the subject; and

(c) the steps Government propose to take in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha as soon as it is available.

Enquiry Committee on the Banaras Hindu University

*1470. **Shri Vajpayee:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the grounds on which an Enquiry Committee has been appointed by the Visitor under sub-section (2) of Section 5 of the Banaras Hindu University Act, 1915 as amended in 1951;

(b) whether a notice under sub-section (3) of Section 5 of the Banaras Hindu University Act, 1915, of the intention to cause an enquiry to be made was given by Government to the University before the appointment of the said Enquiry Committee; and

(c) if so, whether a copy of the letter giving such notice will be laid on the Table?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) to (c). A statement is laid on the Table of Lok Sabha (See Appendix IV, annexure No 41).

Admissions in Delhi Schools

*1472. { Shri D. C. Sharma:
Shri A. K. Gopalan:
Shri Kodyan:
Shri Vajpayee:

Will the Minister of Education and Scientific Research be pleased to state what steps have been taken so far to remove the difficulty of school-going children of Delhi who are not able to get admissions in any educational institution?